

LOK SABHA
UNSTARRED QUESTION NO. 3093
TO BE ANSWERED ON 06.08.2021

SETTING UP OF COMMON FACILITY CENTRES

3093. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government has formulated any scheme for setting up of Common Facility Centres (CFCs) at block/municipal level for providing basic facilities for the development of handloom industry in the country;
- (b) if so, the details thereof; and
- (c) the requirement/eligibility criteria for sanctioning of such centres?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्रीमती दर्शना जरदोश)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (c): Under National Handloom Development Programme (NHDP) and Comprehensive Handloom Cluster Development Scheme(CHCDS), there is provision for setting up of Common Facility Centre (CFC) as part of Block Level Cluster for housing the technical facilities for weavers viz. skill up-gradation/sample development/production, warping, dyeing, yarn depot, etc. CFC should have built-up area of about 3,000 sq. ft. with an estimated cost of not more than Rs.50.00 lakh excluding land cost. Design layout of the CFC, can be partially modified to meet local requirement. Implementing Agency may have their own land or take land on lease from Government/Government agency for atleast 15 years. Proposals are submitted by the Implementing Agency through the State government and viable proposals are taken up.
